

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 72 OF 2016 AND
APPEAL NO. 100 OF 2016 &
IA NO. 243 OF 2016**

Dated: 25th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 72 OF 2016

In the matter of:

Jindal Steel & Power Ltd.		...	Appellant(s)
	Vs.		
Chhattisgarh State Electricity Regulatory Commission & Anr.		...	Respondent(s)
Counsel for the Appellant(s)	:	Ms. Divya Chaturvedi Mr. P. Gupta	
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Umesh Prasad Mr. Mohit Rai for R-1	
		Mr. Vishal Anand Ms. Aparajita Upadhyay for R-2	

**APPEAL NO. 100 OF 2016 &
IA NO. 243 OF 2016**

In the matter of:

Jindal Steel & Power Ltd.		...	Appellant(s)
	Vs.		
Raigarh Ispat Udyog Sangh & Anr.		...	Respondent(s)
Counsel for the Appellant(s)	:	Ms. Divya Chaturvedi	
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Umesh Prasad Mr. Mohit Rai for R-1	
		Mr. Vishal Anand Ms. Aparajita Upadhyay for R-2	

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **20.11.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/ss